

Annexure - 7													
Name of the corporate debtor: SKS Power Generation (Chhattisgarh) Limited; Date of commencement of CIRP: 29.04.2022													
List of creditors as on: 08.11.2022													
List of operational creditors (Government dues)													
(Amount in ₹)													
Sl. No.	Details of claimant		Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable					
1		The Government of India through The deputy Commissioner, Customs Division, Paradeep*	29-09-2022	1,94,33,93,658	1,94,33,93,658	Statutory dues	No						
2	Central Transmission Utility Of India		13-05-2022	1,52,81,14,162	1,52,81,14,162	Statutory dues	No						
3	Superintending Engineer (ES) & Chief Electrical Inspector Govt of Chhattisgarh Raipur		11-05-2022	74,97,91,256	74,97,91,256	Statutory dues	No						
4	Power Grid Corporation Of India		12-05-2022	2,75,47,282	2,75,47,282	Statutory dues	No						
5		Government of Chhattisgarh (Commercial Tax Department)	05-06-2022	2,66,66,045	2,59,08,350	Statutory dues	No					7,57,695	
6	Chhattisgarh State Industrial Development Corporation Limited		09-07-2022	1,37,31,526	1,37,31,526	Statutory dues	No						
7		The Deputy Commissioner of Central Tax, Visakhapatnam South Division, CGST Commissionerate*	11-10-2022	52,37,585		Statutory dues	No				52,37,585		
8		The assistant commissioner of Central Tax and Central Excise division, Chalakudy*	27-10-2022	8,25,245		Statutory dues	No				8,25,245		
		Total		4,29,53,06,759	4,28,84,86,234						60,62,830	7,57,695	

Notes:

1. In cases where amounts are shown under verification, information/clarifications have been sought by the RP, and are awaited.